

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA**

**STARRED QUESTION NO. 228  
TO BE ANSWERED ON DECEMBER 22, 2022**

**FUND SHARING UNDER AMRUT SCHEME**

**NO. 228. SHRI CHANDRA PRAKASH CHOUDHARY:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of Atal Mission for Rejuvenation and Urban Transformation (AMRUT) scheme including fund sharing pattern between Centre and States;**
- (b) the details of the cities where AMRUT scheme is running in the cities of Jharkhand;**
- (c) the details of fund allocation and utilization thereof in the State of Jharkhand under the scheme, project and district-wise;**
- (d) whether there exists specific guidelines to monitor and supervise the implementation of the scheme at district and State level; and**
- (e) if so, the details thereof along with the monitoring committees constituted for the purpose and the number of such committees' meetings held during the last five years?**

**ANSWER**

**THE MINISTER OF HOUSING AND URBAN AFFAIRS  
(SHRI HARDEEP SINGH PURI)**

**(a) to (e): A statement is laid on the table of the House.**

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**STATEMENT REFERRED TO IN REPLY OF PART (a) TO (e) OF THE LOK SABHA STARRED QUESTION No. \*228 DUE FOR ANSWER IN THE LOK SABHA ON 22 DECEMBER, 2022 REGARDING “FUND SHARING UNDER AMRUT SCHEME”:**

**(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched on 25<sup>th</sup> June 2015 for a period of 05 years i.e. Financial Year 2015-16 to 2019-20 with a total Central outlay of ₹50,000 crore in 500 selected cities across all the States and Union Territories (UTs) in the country. The Mission focuses on the development of basic urban infrastructure in the sectors of water supply; sewerage and septage management; storm water drainage; non-motorized urban transport and development of green spaces & parks. Mission also executed a set of 11 reforms to improve governance of Urban Local Bodies (ULBs) and Capacity Building activities for the ULBs.**

**Under AMRUT, total approved plan size of all the States and UTs is ₹77,640 crore, which includes committed Central Assistance of ₹35,990 crore. Through this, the Mission envisions to provide 139 lakh water tap connections to achieve universal coverage of water supply and 145 lakh sewer connections to enhance substantial sewerage network coverage in AMRUT cities. AMRUT has now been subsumed under Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0) launched on 01<sup>st</sup> October 2021. Accordingly, all ongoing and eligible projects of AMRUT shall receive Central funding till 31<sup>st</sup> March 2023.**

## Fund sharing pattern between Centre and States for AMRUT

projects is as under:

<b>Sl. No.</b>	<b>Category of State / Union Territory</b>	<b>Sector</b>	<b>Category of AMRUT city in terms of population (as per 2011 census)</b>	<b>Maximum Central Share against project cost*</b>	<b>State/ULB/ Other's share against project cost</b>
<b>i.</b>	<b>For all Union Territories</b>	<b>All Sectors</b>	<b>For all AMRUT cities irrespective of population</b>	<b>100%</b>	<b>-</b>
<b>ii.</b>	<b>For 08 North-Eastern States and Himalayan States (Himachal Pradesh and Uttarakhand)</b>	<b>All Sectors</b>	<b>For all AMRUT cities irrespective of population</b>	<b>90%</b>	<b>10%</b>
<b>iii.</b>	<b>All remaining States</b>	<b>Water Supply, Sewerage and Septage Management, Storm Water Drainage and Urban Transport (non-motorized)</b>	<b>Cities having population up to 10 lakhs</b>	<b>50%</b>	<b>50%</b>
<b>iv.</b>			<b>Cities having population above 10 lakhs</b>	<b>33.33%</b>	<b>66.67%</b>
<b>v.</b>			<b>Parks/ Green</b>	<b>For all AMRUT cities</b>	<b>50%</b>

		<b>Spaces</b>	<b>irrespective of population</b>		
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**\* Limited to maximum committed Central Assistance.**

**(b): List of 7 cities selected under AMRUT in the State of Jharkhand is as under:**

<b>S.No.</b>	<b>Name of the City</b>
<b>1</b>	<b>Adityapur</b>
<b>2</b>	<b>Chas</b>
<b>3</b>	<b>Deoghar</b>
<b>4</b>	<b>Dhanbad</b>
<b>5</b>	<b>Giridih</b>
<b>6</b>	<b>Hazaribag</b>
<b>7</b>	<b>Ranchi</b>

**(c): Under AMRUT, Central funds are not allocated project or district-wise. For the State of Jharkhand, State Annual Action Plans (SAAPs) amounting to ₹1,246crore, including committed Central Assistance of ₹566 crore have been approved for the entire Mission period. So far, ₹552crore has been released to the State as Central funds for implementation of projects under the Mission, against which State Government has submitted Utilisation Certificates for ₹386 crore. District-wise details of projects taken up under AMRUT in the State of Jharkhand and expenditure reported so far has been placed as ANNEXURE-I.**

**(d) & (e): Under AMRUT, States have been empowered to select, apprise, approve and implement projects within the broad framework of AMRUT Mission. Further, AMRUT guidelines have specific provisions for formation of State High Powered Steering Committee (SHPSC), headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State level. Apart from this, a State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department also exists to provide technical support to the SHPSC in monitoring and supervising the scheme at the State level. For monitoring of AMRUT projects at district level, AMRUT guidelines provide for constitution of a District Level Review and Monitoring Committee (DLRMC) which will be co-chaired by the Member(s) of Parliament along with the District Collector. In District Level a committee under the Chairmanship of member of Parliament formed namely District Development Coordination and Monitoring Committee for monitoring of all development work at State Level. The committee also review the AMRUT projects on quarterly and monthly basis.**

**Under AMRUT, 09 meetings of SHPSC, 11 meetings of SLTC and 49 meetings at District level (Details at ANNEXURE-II) have been organized by the Government of Jharkhand during last five years i.e. financial year 2017-18 to 2021-22.**

**ANNEXURE-I REFERRED TO IN REPLY TO PART (c) OF STARRED QUESTION NO. 228\* REGARDING “FUND SHARING UNDER AMRUT SCHEME”, DUE FOR ANSWER IN THE LOK SABHA ON 22 DECEMBER, 2022.**

**District-wise details of projects grounded under AMRUT in the State of Jharkhand**

S.No.	District	City	Projects Grounded		
			Total No.	Total cost (In ₹ crore)	Cumulative Total Expenditure* (In ₹ crore)
1	Adityapur	Adityapur	13	548.41	307.13
2	Chas	Chas	10	142.26	69.08
3	Deoghar	Deoghar	6	13.98	6.39
4	Dhanbad	Dhanbad	6	164.31	55
5	Giridih	Giridih	7	46.18	36.53
6	Hazaribag	Hazaribag	9	428.41	232.89
7	Ranchi	Ranchi	8	271.51	155.97
<b>Grand Total</b>			<b>59</b>	<b>1615.06</b>	<b>862.99</b>

**\* Cumulative total expenditure incurred so far on grounded projects including Central share and share of State/ Urban Local Bodies (ULBs)/ Other agencies, as applicable.**

**ANNEXURE-II REFERRED TO IN REPLY TO PART (e) OF STARRED QUESTION NO. 228\* REGARDING “FUND SHARING UNDER AMRUT SCHEME”, DUE FOR ANSWER IN THE LOK SABHA ON 22 DECEMBER, 2022.**

**Details of meetings of District Level Monitoring Committee in the State of Jharkhand**

<b>S.No.</b>	<b>District</b>	<b>Urban Local Bodies</b>	<b>Nos of Meetings held</b>	<b>Dates of Meetings</b>
<b>1</b>	<b>Ranchi</b>	<b>Ranchi Municipal Corporation</b>	<b>7</b>	<b>15.01.2018, 06.06.2018, 10.09.2018, 29.12.2018, 04.10.2019, 19.08.2021, 20.08.2022</b>
<b>2</b>	<b>Bokaro</b>	<b>Chas Municipal Corporation</b>	<b>7</b>	<b>06.05.2017, 14.09.2017, 28.06.2018, 27.04.2018, 08.12.2018, 07.08.2021, 08.10.2022</b>
<b>3</b>	<b>Hazaribag</b>	<b>Hazaribag Municipal Corporation</b>	<b>7</b>	<b>09.10.2018, 08.08.2019, 12.09.2020, 13.03.2021, 24.07.2021, 10.01.2022, 22.06.2022</b>
<b>4</b>	<b>Dhanbad</b>	<b>Dhanbad Municipal Corporation</b>	<b>6</b>	<b>10.09.2016, 25.03.2017, 10.07.2018, 12.02.2018, 23.09.2021, 05.03.2022</b>
<b>5</b>	<b>Giridih</b>	<b>Giridih Municipal Corporation</b>	<b>7</b>	<b>07.09.2017, 10.03.2018, 26.03.2018, 10.11.2018, 05.09.2019, 25.09.2021, 05.05.2022</b>
<b>6</b>	<b>Deoghar</b>	<b>Deoghar Municipal Corporation</b>	<b>8</b>	<b>13.08.2016, 07.05.2017, 27.08.2017, 10.10.2019, 20.08.2020, 03.10.2020, 19.02.2021, 02.04.2022</b>
<b>7</b>	<b>Saraikela</b>	<b>Saraikela Municipal Corporation</b>	<b>7</b>	<b>21.08.2017, 20.08.2018, 18.04.2018, 21.09.2019, 11.01.2021, 21.08.2021, 26.08.2022</b>